

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1253/2000

(2)

New Delhi this the 18th day of July, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Shri Narendra Kumar Suri
S/o Shri Hira Lal Suri
R/o 13/7, President's Estate
Rastrapati Bhawan
New Delhi-110 004.

... Applicant

(None)

-Versus-

1. Union of India through
Secretary,
Ministry of Urban Development &
Employment
Nirman Bhawan
New Delhi.

2. The Director of Printing
Nirman Bhawan
New Delhi.

3. The Manager
Govt. of India Press
Rastrapati Bhawan
New Delhi. Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant and his Advocate have been consistently absent. They were absent on 11.7.2000. They were also absent on 13.7.2000. They are absent today also. Present OA in the circumstances is dismissed for default.

V.K. Majotra

(V.K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

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